

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5220
ANSWERED ON:10.12.2010
TAX COLLECTION FROM INDIANS
Tewari Shri Manish

Will the Minister of FINANCE be pleased to state:

- (a) the total number of assessees in India who pay income tax as 30-09-2010;
- (b) the number out of them who paid Rs.100 lakhs (1 crore) in the financial year 2009-10 corresponding to annual year 2010-11;
- (c) the number of assessees who pay corporate income tax on 30-09-2010;
- (d) the number of these assessees paid a corporate income tax of Rs. 100 crores and above during the same period;
- (e) the details of Central taxes levied by Government from Indians, tax-wise between 01-04-2010 to 30-09-2010;
- (f) the extent by which collection corresponded to the projection;
- (g) the number of subsidies dues given by Government to the people of India alongwith the total outflow of subsidy between 01-04-2010 to 30-09-2010; and
- (h) the manner in which the Government propose to widen the tax base?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (d) The number of effective assessees is compiled on 31st of March of the relevant year. As on 31-03-2010, the number of effective assessees is 3.37.17,542 (non-corporate) and 3.67,884 (corporate).

Further, data about the effective assessees is maintained with reference to the returned income/loss and not with reference to the amount of taxes paid. As on 31-03-2010, the total number of effective assessees having returned income/loss in excess of Rs 25 lakhs is 36,153 (non-corporate) and 9,525 (corporate).

(e) & (f) Central taxes are levied by Government of India, inter-alia, as Corporation tax, Income tax, Wealth tax, Securities transaction tax (STT) under Direct taxes and as Customs, Union Excise duties, Service tax as Indirect taxes. These are levied on the taxable entity, whether resident or non-resident, in accordance with the provisions of the relevant statute. Details of collection of Central taxes, for the period 01-04-2010 to 30-09-2010, vis-a-vis Budget Estimates (BE) are as under:

(in Rs crores)

Tax	Budget Estimate	Revenue#	Collection %
2010-11	as on 30-09-2010	BE	(upto 30-09-2010)

Income Tax Incl., STT	128066	59053	46.11%
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Corp. Tax	301331	122433	40.63%
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Wealth tax	603	272	45.11%
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Customs	115000	59982	52.16%
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Central Excise 130471 51943 39.81%

Service Tax 68000 26736 39.32%

provisional figures

(g) The major subsidies given by the Government during 01-04-2010 to 30-09-2010 are as under:

Sl No Major Subsidies Amount# (in Rscores)

1 Food 34673.33

2 Fertilizers (Indigenous) 6934.31

3 Fertilizers (Imported) 2387.27

4 Decontrolled Fertilizers 18878.40

5 Petroleum 1163.01

6 Others 10362.24

Total 74398.56

provisional figures

(h) Several initiatives have been taken to widen the tax base which includes compulsory quoting of Permanent Account Number (PAN) for certain specified transactions, collection of information of high value transactions through Annual Information Return (AIR), collection of information from CIB, FIU, etc., expanding the areas within the ambit of Tax Deduction at Source/ Tax Collection at Source (TDS/TCS), rationalization of rate structure, better tax compliance through procedural simplifications, audit and anti-tax evasion measures.